

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)**

LOK SABHA

**STARRED QUESTION No. *272
TO BE ANSWERED ON 21.03.2017**

Empowerment of Differently abled Persons

***272 : SHRI : SHRI DIBENDU ADHIKARI : SHRI TAMRADHWAJ SAHU**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be please to state :

- (a) whether the Government has formulated any scheme towards empowerment of differently abled persons in the country and if so, the details and the status of implementation of such schemes, State-wise;
- (b) whether the Government proposes to set up old age homes for the differently abled persons and if so, the details thereof;
- (c) the total funds allocated, released and the actual expenditure incurred for the empowerment of these persons during each of the last three years and the current year along with the projection of financial resources for the next three years, State-wise;
- (d) whether the Government proposes to facilitate/empower the differently abled persons so as to enable them to earn their livelihood with dignity; and
- (e) if so, the details thereof along with the efforts made so far in this regard?

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWAR CHAND GEHLOT)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 272 for 21.03.2017 asked by Shri Dibendu Adhikari and Shri Tamradhwaj Sahu regarding Empowerment of Differently abled Persons.

(a) and (c) Yes, Sir. The Department has formulated following major schemes towards empowerment of differently abled persons in the country for the upliftment of differently abled persons. The statement showing Scheme/programme-wise BE RE and expenditure for the last three years and BE 2017-18 is at Annexure - I

(i) Deendayal Disabled Rehabilitation Scheme (DDRS)

The Department of Empowerment of Persons with Disabilities is implementing a Central Sector Scheme, namely, Deendayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to Non-Governmental Organizations (NGOs) running projects for the welfare of Persons with Disabilities (PwDs) aimed at enabling to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels. The State/UTs wise Notional Allocation and funds utilized under DDRS during the last three years and current year (As on 09.03.2017) is at Annexure II.

(ii) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP).

Under ADIP Scheme the funds are released to various Implementing Agencies to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential. Details of funds released and utilized under ADIP scheme, state-wise is given at Annexure-III.

(iii) Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA)

Under the scheme, Grant-in-aid is provided to State Governments and various bodies set up by the Central and State Government, particularly relating to rehabilitation and provision of barrier-free access. Funds under the Scheme are also released for skill training programme for Persons with disabilities. Funding to Composite Regional Centres and District Disability Rehabilitation Centres are also released under this Scheme. Details of funds released and utilized under ADIP scheme, state-wise is given at Annexure-IV.

(iv) District Disability Rehabilitation Centres (DDRCs):

DDRCs were started as an outreach activity of the Ministry of Social Justice and Empowerment for providing comprehensive services to the persons with disabilities at the grass root level and for facilitating creation of the infrastructure and capacity building at the District level for awareness generation, rehabilitation and training of rehabilitation professionals.

(v) Scholarship schemes:

The Ministry provides scholarship schemes for students with disabilities such as Pre-matric, Post-matric, Top Class Education and National Fellowship Schemes. The objectives of the schemes are to provide financial assistance to the students with disabilities for studying in pre-matric, post matric and Post Graduate courses in some Institutes of Excellence as notified in the scheme. The State-wise details for Pre-matric, Post-matric, Top Class Education and National Fellowship Schemes are at **Annexure V(a), Annexure V(b), Annexure V(c) and Annexure V(d)**, respectively.

(vi) National Handicapped Finance and Development Corporation (NHFDc) is providing financial assistance in the form of concessional loans to the persons with disabilities for self-employment and higher education.

(vii) National Trust has been implementing schemes for providing support to the PWDs suffering from autism, cerebral palsy, mental retardation and multiple disabilities to enable them to lead independent life.

(viii) In addition, 7 **National Institutes** namely National Institute for Empowerment of Persons with Visual Disabilities (NIEPVD), Dehradun, National Institute for Empowerment of Persons with Intellectual Disabilities (NIEPID), Secunderabad, Ali Yavar Jung National Institutes of Speech and Hearing Disabilities (AYJNISHD), Mumbai, National Institute for the Locomotor Disabilities (NILD), Kolkata, Swami Vivekanand National Institute for Rehabilitation Training and Research (SVNIRTAR), Cuttack, Pt. Deen Dayal Upadhyay National Institute for Persons with Physical Disabilities (PDUNIPPD), New Delhi and National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai along with their extended arms, Composite Regional Centres (CRCs) and Regional Centres (RCs) provide rehabilitation services to the persons with disabilities. Under DDRS, grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels. Details of funds allocated and released to National Institutes under Plan head during last three years is at **Annexure VI**.

As far as projections of financial resources for next three years is concerned, the allocation of Budget is an annual exercise carried out in consultations with the Finance Ministry; and hence it is not possible to finalize the projections for the next three years at this stage.

(b) : At present, there is no Scheme in this Ministry for setting up of old age homes. However, the Department of Social Justice and Empowerment of this Ministry implements a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants are given for running and maintenance of old age homes, day care centres, mobile Medicare units etc for the older destitute. The main objective of the scheme is to improve the quality of life of older persons by providing basic amenities like shelter, food, medical care and entertainment opportunities, etc. Implementing agencies eligible for assistance under the scheme are Panchayati Raj institutions/local bodies, non-government voluntary organizations, institutions or organizations set up by Government as autonomous/subordinate bodies, Government recognized educational institutions, charitable hospitals/nursing homes, and

recognized youth organisations such as Nehru Yuvak Kendra Sangathan (NYKS) and in exceptional cases the State Governments/UT administrations. Grants-in-aid is also admissible to the NGOs for running old age homes, for differently abled persons under the scheme of Integrated Programme for Older Persons.

(d) and (e) : The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 mandates every appropriate Government to appoint in every establishment such percentage of vacancies not less than three per cent for persons or class of persons with disability of which one per cent each shall be reserved for persons suffering from-(i) Blindness or low vision;(ii) Hearing impairment;(iii) Loco motor disability or cerebral palsy.

The Government has also recently notified the Rights of Persons with Disabilities Act, 2016 on 28.12.2016. The new Act provides for more entitlements for persons with disabilities including increased reservation in vacancies in Government jobs from 3% to 4% for certain persons or class of persons with benchmark disability.

Further, the Department of Empowerment of Persons with Disabilities (DEPwD), Ministry of Social Justice and Empowerment has launched the National Action Plan (NAP) for skill training of persons with disabilities, in collaboration with the Ministry of Skill Development and Entrepreneurship (MSDE) on 21st March 2015. In order to implement NAP, a panel of Empanelled Training Partners (ETPs) has been prepared comprising 202 organizations including 14 Govt. Organizations and 188 Voluntary Organizations (VOs). So far, an amount of Rs.86.65 lakhs has been released to 10 ETPs (7 Govt. and 3 NGO) for skill development of 2840 PwDs.

Apart from these Empanelled Training Partners (ETPs) skilling of PwDs is also being done through 7 National Institutes (NIs), National Handicapped Finance and Development Corporation (NHFDC - a PSU under DEPwD) and Vocational Training Centers (VTCs) run by Voluntary Organizations as a part of Deendayal Disabled Rehabilitation Scheme. The performance of Nation Action Plan for skill training of persons with disabilities is at **Annexure VII**.

National Handicapped Finance & Development Corporation (NHFDC) is a Not for Profit Company incorporated on 24th January, 1997 under Section 25 of the Companies Act, 1956, and is working as an Apex Corporation for the benefit of Persons with Disabilities (PwDs). NHFDC considers concessional loans to Indian Citizens with 40% or more disability and age above 18 years. There is no upper age limit for PwDs to avail concessional loan from NHFDC. The progress, made by the Corporation in last 3 financial years is at **Annexure VIII**.

The new Act, under Section 35, also mandates appropriate Government and the local authorities, within the limit of their economic capacity and development, to provide incentives to employer in private sector to ensure that at least five percentage of their work force is composed of persons with benchmark disability.

Statement showing Scheme/Programme-wise BE RE and expdt. For the last three years and BE 2017-18

Annexure - I

Department of Empowerment Persons with Disabilities													
Programme/Schemes	BE 2013-14			RE 2013-14			Exp. 2013-14			BE 2014-15			Rs. in crore
1 National Institute (NIS)	75.00	98.70	87.92	105.00	87.00	78.97	105.25	106.00	104.27	113.00	132.87	108.61	120.00
2 Assistance to Disabled Persons for purchase of Fitting Devices (ADPF)	110.00	110.00	95.36	110.00	100.00	101.28	125.50	151.40	151.16	130.00	170.00	163.29	150.00
3 Artificial Limbs Manufacturing Corporation (ALIMCO)	38.00	38.00	0.00	20.00	0.01	0.00	21.00	5.00	5.00	5.00	5.00	5.00	5.00
4 Rehabilitation Council of India (RCI)	3.00	3.00	2.12	5.00	3.00	3.72	4.00	4.00	3.65	4.00	4.00	3.14	4.00
5 Indian Spinal Injury Centre	2.00	2.00	2.00	2.00	2.00	1.80	2.00	2.00	2.00	2.00	2.00	1.99	2.00
6 Scheme for Implementation of the Persons with Disabilities Act 1995 (SIPDA)	105.00	65.00	47.71	80.00	61.41	43.09	135.00	99.00	69.42	193.00	193.00	146.07	207.00
7 Deendayal Disabled Rehabilitation Scheme (DDRS)	124.85	90.00	63.64	90.00	50.50	50.08	60.00	51.00	50.19	45.00	45.00	42.34	60.00
8 Establishment of Institute of Sign Language, Research & Training Centre (ISLRTC)	10.00	1.00	0.00	4.00	0.01	0.00	4.00	1.00	0.25	3.00	3.00	2.20	4.50
9 Incentive to Employers in the Private Sector for Providing Employment to Persons with Disabilities	5.00	1.00	0.53	2.00	0.50	0.50	0.50	0.50	0.33	0.50	0.10	0.00	0.10
10 Establishment of National Centre of Universal Design & Barrier Free Environment	5.00	1.00	0.00	4.00	0.01	0.00	0.50	0.01	0.00	0.37	0.36	0.00	0.37
11 National Fellowship for PwD	12.00	15.00	9.66	17.00	10.00	7.46	8.00	20.57	18.73	19.50	23.62	19.50	24.00
12 Post Matric Scholarship to Student with Disabilities	33.00	0.05	0.00	12.00	2.00	0.00	12.00	10.00	3.22	8.00	10.00	2.04	10.00
13 Scholarship For Top Class Education for PwDs	1.00	0.05	0.00	3.00	1.00	0.00	0.50	0.50	0.24	1.00	1.20	0.53	5.40
14 National Overseas Scholarship for PwDs	1.00	0.05	0.00	3.00	1.00	0.00	0.50	0.50	0.00	1.00	1.00	0.38	2.00
15 Support Establishment/Modernization/capacity augmentation of Braille Presses	0.01	0.01	0.00	13.00	2.00	3.86	4.66	10.65	9.80	9.10	9.10	9.09	10.00
16 Establishment of a College For Deaf in 5 Regions of the Country	0.01	0.01	0.00	0.50	0.01	0.00	5.00	0.50	0.00	0.10	0.31	0.00	3.00

Statement showing Scheme/Programme-wise BE RE and expdt. For the last three years and BE 2017-18

Annexure - I

Department of Empowerment Persons with Disabilities													
Programme/Schemes	BE 2013-14		RE 2013-14		Exp. 2013-14		BE 2014-15		RE 2014-15		Exp. 2014-15		Rs. in crore
	2013-14	14	2013-14	14	2013-14	14	2014-15	15	2014-15	15	2014-15	15	
17 Establishment of Centre for Disability Sports	0.01	0.01	0.01	0.00	1.00	0.01	0.01	0.00	0.50	0.01	0.00	1.00	0.01
18 Budgetary Support to National Trust	0.01	0.01	0.00	1.00	0.00	0.00	0.98	0.98	0.50	0.01	0.00	5.00	0.01
19 Setting up of State Spinal Injury Centres	0.01	0.01	0.00	0.50	0.01	0.00	0.50	0.50	0.01	0.00	0.50	4.00	5.00
20 Establishment of National Missions, State Mission and District Coordinators	0.01	0.01	0.00	1.00	0.01	0.00	0.01	0.01	0.01	0.01	0.00	0.01	0.01
21 Establishment of National Institute of Mental Health Rehabilitation (NIMHR)	0.01	0.01	0.00	1.00	0.01	0.00	0.99	0.10	0.07	0.01	0.01	0.01	0.01
22 Establishment of Micro-enterprise Incubation Centres for Persons with Disabilities * Scheme has been dropped w.e.f. 2015-16	0.01	0.01	0.00	1.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
23 Awareness Generation and Publicity	0.01	0.01	0.00	3.00	2.00	0.71	5.00	4.00	2.62	3.00	3.00	2.16	3.00
24 In-service Training and Sensitization of State Governments, Local Bodies and other Service Providers	0.01	0.01	0.00	1.00	0.01	0.00	2.00	2.00	2.00	2.00	2.00	1.68	2.00
25 Grants to Association for Rehabilitation under National Trust * Scheme has been dropped w.e.f. 2015-16	0.01	0.01	0.00	2.00	0.01	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00
26 Research on Disability Related Technology, product and issues	0.01	0.01	0.00	1.00	0.01	0.00	0.50	0.50	0.29	0.40	0.40	0.14	1.00
27 Pre-matric Scholarship for SWDs	0.01	0.01	0.00	12.00	1.00	0.00	12.00	5.00	1.60	4.00	6.00	0.28	7.00
28 Free Coaching for Persons with Disabilities	0.01	0.01	0.00	3.00	1.00	0.00	0.50	0.01	0.00	1.00	0.01	0.00	2.00

Statement showing Scheme/Programme-wise BE RE and expdt. For the last three years and BE 2017-18

Annexure - I

Department of Empowerment Persons with Disabilities												
Programme/Schemes	BE 2013-14						Rs. in crore					
	BE 2013-14	RE 2013-14	Exp. 2013-14	BE 2014-15	RE 2014-15	Exp. 2014-15	BE 2015-16	RE 2015-16	Exp. 2015-16	BE 2016-17	RE 2016-17	Exp upto 16.3.2017
29 Information and Mass Education Cell (MEDIA)	0.00	0.00	0.00	20.00	10.00	7.38	10.00	25.00	23.02	70.00	40.00	28.16
30 National Programme for Persons with Disabilities	0.01	0.01	0.00	5.00	0.02	0.00	5.00	0.01	0.00	0.01	0.00	0.00
31 Secretariat	0.00	0.00	0.00	5.00	3.45	2.53	4.00	3.25	3.20	0.00	0.00	0.00
32 Grants -in-aid to National University of Rehabilitation Science and Disability Studies	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.00	0.00	45.00	1.00	0.00
33 National Handicapped Finance & Development Corporation (NHDFC)	35.00	35.00	32.55	37.00	37.00	36.58	35.00	35.00	34.65	30.00	30.00	29.25
Total	560.00	460.00	341.49	565.00	375.00	337.96	565.40	540.00	487.19	700.00	695.49	574.18
												762.85

**State/UTs wise Notional Allocation and funds utilized under DDRS during the last three years and current year
(As on 09.03.2017)**

(Amount Rupees in Lakhs)

S.No.	Name of the State	2013-14		2014-15		2015-16		2016-17	
		Notional Allocation	Amount Released/ Utilised	Notional Allocation	Amount Released/ Utilised	Notional Allocation	Amount Released/ Utilised	Notional Allocation	Amount Released/ Utilised
1	Andhra Pradesh	2460.00	1538.08	900.00	937.24	764.10	826.83	527.00	704.9
2	Arunachal Pradesh	70.00	20.06	50.00	0.00	2.60	6.74	4.00	9.64
3	Assam	990.00	162.31	300.00	156.81	155.10	88.92	87.00	72.85
4	Bihar	820.00	90.39	500.00	55.20	269.00	62.03	194.00	24.31
5	Chattisgarh	80.00	80.56	20.00	32.88	112.30	47.49	59.00	17.51
6	Delhi	360.00	229.23	300.00	77.62	116.40	197.81	106.00	74.25
7	Goa	50.00	3.25	20.00	10.09	11.90	8.87	9.00	4.89
8	Gujarat	360.00	113.80	200.00	63.45	170.50	47.24	109.00	32.2
9	Haryana	320.00	273.21	300.00	121.77	143.20	117.94	106.00	103.05
10	Himachal Pradesh	80.00	39.54	80.00	8.79	28.40	20.53	24.00	22.61
11	Jammu & Kashmir	50.00	3.73	20.00	19.46	48.10	9.58	32.00	3.25
12	Jharkhand	30.00	3.85	30.00	7.30	80.80	2.45	52.00	0.94
13	Karnataka	1710.00	480.87	500.00	102.82	268.20	77.52	145.00	96.73
14	Kerala	1220.00	572.88	800.00	567.05	520.00	362.25	276.00	420.17
15	Madhya Pradesh	490.00	120.12	400.00	135.14	267.80	132.69	190.00	99.75
16	Maharashtra	430.00	146.12	500.00	250.45	486.20	141.47	288.00	221.47
17	Manipur	300.00	324.80	500.00	225.11	178.20	284.38	151.00	220.89
18	Meghalaya	110.00	15.45	100.00	36.61	31.40	45.86	24.00	54.5
19	Mizoram	40.00	2.03	50.00	23.93	18.30	11.25	9.00	7.38
20	Nagaland	40.00	0.00	50.00	0.00	2.90	0.41	2.00	0
21	Odisha	840.00	608.58	700.00	363.29	418.20	445.1	302.00	309.19
22	Pondicherry	50.00	6.28	10.00	7.18	10.80	14.83	10.00	7.16
23	Punjab	220.00	13.54	150.00	119.00	143.80	46.23	68.00	68.95
24	Rajasthan	460.00	159.19	250.00	101.66	278.70	139.18	205.00	119.31
25	Sikkim	40.00	0.00	10.00	0.00	1.80	0	1.00	0

26	Tamil Nadu	590.00	375.41	500.00	68.89	185.90	234.29	201.00	98.77
27	Tripura	110.00	25.14	10.00	8.44	14.70	1	8.00	8.45
28	Uttar Pradesh	1520.00	590.02	1000.00	463.42	674.30	550.16	507.00	366.71
29	Uttarakhand	90.00	27.95	50.00	50.88	57.60	41.47	42.00	28.01
30	West Bengal	1030.00	337.70	1000.00	143.43	358.00	304.34	281.00	361.66
31	Andman and Nicobar	0.00	0.00	0.00	0	0.07	0	0.00	0
32	Chandigarh	0.00	0.00	0.00	0.00	2.70	0	1.00	0
33	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.30	0	0.00	0
34	Daman & Diu	0.00	0.00	0.00	0.00	0.20	0	0.00	0
35	Lakshadweep	0.00	0.00	0.00	0.00	0.20	0	0.00	0
36	Telangana	0.00	0.00	900.00	850.13	776.70	750.13	477.00	702.3
	Total	14960.00	6364.09	10200.00	5008.04	6599.37	5018.99	4497.00	4261.8

State-wise details of funds utilized and number of beneficiaries covered under ADIP Scheme by various Implementing Agencies during the year 2014-15, 2015-16 and 2016-17 (as on 28.02.2017)									
S.No.	Name of the State / Uts	2013-14		2014-15		2015-16		2016-17	
		Funds utilized (Rs.in Lakhs)	No. of Beneficiaries	Funds utilized (Rs.in Lakhs)	No. of Beneficiaries	Funds utilized (Rs.in Lakhs)	No. of Beneficiaries	Funds utilized (Rs.in Lakh)	No. of Beneficiaries
1	Andhra Pradesh	634.78	15301	1147.19	21160	421.49	6328	623.84	6075
2	Bihar	230.38	6140	250.46	5472	70.80	1108	180.28	2954
3	Chhattisgarh	67.69	1011	340.84	4608	298.96	3772	300.68	3031
4	Goa	4.16	351	12.67	230	8.53	137	3.76	50
5	Gujarat	276.47	5701	192.32	5356	121.98	1700	1616.99	21381
6	Haryana	338.12	4705	541.66	5689	424.82	4942	783.23	10182
7	Himachal Pradesh	89.06	9140	129.06	8552	59.61	3295	56.28	2084
8	Jammu and Kashmir	157.58	4162	76.28	1569	85	994	227.53	2213
9	Jharkhand	129.04	1516	368.03	9181	12.79	182	51.94	656
10	Karnataka	140.98	4197	218.18	4001	443.46	6421	237.3	4999
11	Kerala	32.49	1173	207.68	3213	203.28	4574	214.74	2963
12	Madhya Pradesh	585.61	20598	656.41	15318	848.38	17341	1238.7	17418
13	Maharashtra	1307.5	32875	972.97	22062	1651.3	27065	1197.32	20144
14	Odisha	656.62	13612	311.17	7921	758.83	13429	507.02	10994
15	Punjab	355.5	6090	228.92	2860	1271.83	13373	560.01	8446
16	Rajasthan	909.18	21019	674.82	12712	551.19	9272	883.52	7186
17	Tamil Nadu	523.65	8882	408.68	10183	853.29	9243	304.4	6209
18	Uttar Pradesh	3620.31	60806	2605.12	43324	3012.77	41309	3821	51482
19	Uttarakhand	237.51	11526	455.74	15168	327.73	5184	292.64	8515
20	West Bengal	684.87	16592	476.58	16246	1150.98	18783	964.09	16269
21	Andaman & Nicobar	0.6	69	27.16	750	0	-	10.63	368
22	Chandigarh	4.04	86	2.75	59	0	0	22.61	223
23	Dadra & Nagar Haveli	2.25	130	12.36	342	1.51	58	2.13	54
24	Daman & Diu	1.95	60	3.81	83	3.9	35	3.08	60
25	Delhi	223.11	9677	169.31	4208	88.48	3779	538.32	6818
26	Lakshadweep	0	0	0	0	0	0	0	0
27	Ponducherry	8.75	159	0	0	0	0	8.93	204
28	Arunachal Pradesh	26.4	381	5.22	60	7.92	353	8.6	198
29	Assam	757.99	17571	920.25	12962	685.21	9129	478.93	7847
30	Manipur	69.09	1049	111.33	2908	42.31	348	495.82	6383
31	Meghalaya	18.85	747	36.67	1015	16.26	120	31.98	439
32	Mizoram	21.79	487	27.92	415	2.84	31	27.28	318
33	Nagaland	0	0	41.41	616	2.44	19	0	0
34	Sikkim	0	0	14.66	332	23.11	420	0	0
35	Tripura	45.62	982	7.77	150	98.3	1888	137.39	2586
36	Telangana	23.54	700	72.61	835	111.89	982	160.74	3784
Total		12186.48	277225	11728.01	239560	13661.19	205614	15991.71	232533

Annexure - IV

State-wise grant-in-aid released to the State Govts./UTs under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) during the last three years and current year

S. No.	State/UT	2013-14 (Rs. in lakh)	2014-15 (Rs. in lakh)	2015-16 (Rs. in lakh)	2016-17 (Rs. in lakh) (as on 15.03.2017)
1	Andhra Pradesh	13.89	--	73.94	--
2	Arunachal Pradesh	--	--	--	--
3	Assam	347.79	10.00	--	--
4	Bihar	--	--	--	--
5	Chhattisgarh	--	--	15.00	--
6	Goa	--	--	--	--
7	Gujarat	--	--	15.00	--
8	Haryana	--	--	--	--
9	Himachal Pradesh	--	--	3.15	--
10	Jammu & Kashmir	--	6.40	--	57.74
11	Jharkhand	--	5.48	--	--
12	Karnataka	1062.93	--	--	--
13	Kerala	--	--	14.46	--
14	Madhya Pradesh	--	760.63	18.00	19.37
15	Maharashtra	425.49	--	14.99	1539.95
16	Manipur	153.48	15.00	--	--
17	Meghalaya	68.74	--	5.80	91.56
18	Mizoram	86.37	4.92	--	--
19	Nagaland	91.50	--	249.56	85.00
20	Odisha	--	99.00	--	607.13
21	Punjab	--	--	16.00	5.60
22	Rajasthan	23.39	150.48	--	--
23	Sikkim	142.44	11.44	--	--
24	Tamil Nadu	15.00	--	--	796.64
25	Telangana	--	--	--	--
26	Tripura	8.05	--	--	--
27	Uttarakhand	--	32.71	--	50.06
28	Uttar Pradesh	--	--	79.16	320.26
29	West Bengal	--	--	33.00	157.92
30	Andaman and Nicobar Islands	6.35	--	--	--
31	Chandigarh	--	--	--	--
32	Dadar and Nagar Haveli	--	--	--	--
33	Daman and Diu	--	--	--	--
34	Delhi	31.96	--	--	--
35	Lakshadweep	--	--	--	1150.43
36	Puducherry	--	14.97	54.17	--
	TOTAL	2477.38 lakh	1111.03 lakh	592.23 lakh	4881.66 lakh

State-wise financial Assistance for Scholarship

		Pre-matric					
		2014-15		2015-16		2016-17	
		NO.	AMOUNT	NO.	AMOUNT	NO.	AMOUNT
1	ANDAMAN AND NICOBAR	0	0	0	0	0	0
2	ANDHRA PRADESH	0	0	16	109950	1	5850
3	ARUNACHAL PRADESH	0	0	0	0	0	0
4	ASSAM	0	0	0	0	9	58150
5	BIHAR	0	0	7	57450	1	5850
6	CHANDIGARH	0	0	11	67550	0	0
7	CHHATTISGARH	0	0	1	5850	1	7450
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0
10	DELHI	0	0	0	0	0	0
11	GOA	0	0	0	0	3	23500
12	GUJARAT	0	0	0	0	0	0
13	HARYANA	0	0	12	84150	13	92050
14	HIMACHAL PRADESH	0	0	0	0	0	0
15	JAMMU AND KASHMIR	0	0	36	243400	2	17650
16	JHARKHAND	0	0	0	0	27	183550
17	KARNATAKA	0	0	0	0	2	17650
18	KERALA	0	0	38	253050	0	0
19	LAKSHADWEEP	0	0	1067	8078150	41	293450
20	MADHYA PRADESH	0	0	0	0	0	0
21	MAHARASHTRA	0	0	74	555450	2	14450
22	MANIPUR	0	0	0	0	14	87050
23	MEGHALAYA	0	0	0	0	0	0
24	MIZORAM	0	0	0	0	0	0
25	NAGALAND	0	0	0	0	1	5850
26	ODISHA	0	0	0	0	0	0
27	PUDUCHERRY	0	0	792	4824150	45	299150
28	PUNJAB	0	0	0	0	0	0
29	RAJASTHAN	0	0	0	0	4	25000
30	Sikkim	0	0	3	20300	21	150450
31	TAMIL NADU	0	0	0	0	0	0
32	TELANGANA	0	0	0	0	23	147700
33	TRIPURA	0	0	4	25000	9	55400
34	UTTARAKHAND	0	0	0	0	14	86700
35	UTTAR PRADESH	0	0	0	0	0	0
36	WEST BENGAL	0	0	270	1409834	110	871200
TOTAL		0	0	37	267550	37	254200
				2368	16001834	380	2702300

Annexure-V(b)

		Post-metric					
		2014-15		2015-16		2016-17	
		NO.	AMOUNT	NO.	AMOUNT	NO.	AMOUNT
1	ANDAMAN & NICOBAR	0	0	0	0	1	23105
2	ANDHRA PRADESH	0	0	15	147510	57	797116
3	ARUNACHAL PRADESH	0	0	0	0	5	67670
4	ASSAM	0	0	25	220750	13	94930
5	BIHAR	0	0	9	64090	210	3994270
6	CHANDIGARH	0	0	14	101223	0	0
7	CHHATTISGARH	0	0	4	28440	24	162121
8	DADRA & NAGAR HAVELI	0	0	1	5340	2	9010
9	DAMAN & DIU	0	0	0	0	0	0
10	DELHI	0	0	128	1054946	5	38150
11	GOA	0	0	0	0	0	0
12	GUJARAT	0	0	32	545005	24	614671
13	HARYANA	0	0	38	453110	4	48470
14	HIMACHAL PRADESH	0	0	0	0	46	298667
15	JAMMU AND KASHMIR	0	0	0	0	110	1584639
16	JHARKHAND	0	0	0	0	51	767775
17	KARNATAKA	0	0	40	371679	209	2442687
18	KERALA	0	0	130	1043236	64	704791
19	LAKSHADWEEP	0	0	0	0	0	0
20	MADHYA PRADESH	0	0	219	2263583	15	115226
21	MAHARASHTRA	0	0	44	690032	32	371732
22	MANIPUR	0	0	27	1263900	0	0
23	MEGHALAYA	0	0	3	35470	21	212660
24	MIZORAM	0	0	0	0	0	0
25	NAGALAND	0	0	0	0	4	16070
26	ODISHA	0	0	1098	6319028	31	227372
27	PUDUCHERRY	0	0	2	31430	0	0
28	PUNJAB	0	0	45	598849	16	280323
29	RAJASTHAN	0	0	60	736725	78	1046039
30	Sikkim	0	0	12	106440	0	0
31	TAMIL NADU	0	0	0	0	136	1688388
32	TELANGANA	0	0	10	84070	57	838115
33	TRIPURA	0	0	0	0	90	573561
34	UTTARAKHAND	0	0	42	493075	3	30640
35	UTTAR PRADESH	0	0	1545	15367210	70	760410
36	WEST BENGAL	0	0	22	113650	324	2615909
TOTAL		0	0	3565	32138791	1702	20424517

Annexure-V(C)

		Top Class Education			
		2015-16		2016-17	
		NO.	AMOUNT	NO.	AMOUNT
1	ANDAMAN AND NICOBAR	0	0	0	0
2	ANDHRA PRADESH	2	290000	1	116981
3	ARUNACHAL PRADESH	0	0	0	0
4	ASSAM	0	0	2	180290
5	BIHAR	2	250549	3	442500
6	CHANDIGARH	0	0	0	0
7	CHHATTISGARH	0	0	0	0
8	DADRA & NAGAR HAVELI	0	0	0	0
9	DAMAN & DIU	0	0	0	0
10	DELHI	0	0	2	515000
11	GOA	0	0	0	0
12	GUJARAT	1	283000	0	0
13	HARYANA	1	70122	1	285000
14	HIMACHAL PRADESH	0	0	0	0
15	JAMMU AND KASHMIR	0	0	1	130000
16	JHARKHAND	0	0	0	0
17	KARNATAKA	3	591320	0	0
18	KERALA	0	0	0	0
19	LAKSHADWEEP	0	0	0	0
20	MADHYA PRADESH	2	253088	0	0
21	MAHARASHTRA	0	0	3	470510
22	MANIPUR	0	0	0	0
23	MEGHALAYA	0	0	0	0
24	MIZORAM	0	0	0	0
25	NAGALAND	0	0	0	0
26	ODISHA	1	285000	2	364781
27	PUDUCHERRY	0	0	0	0
28	PUNJAB	0	0	0	0
29	RAJASTHAN	1	255000	3	620000
30	Sikkim	0	0	0	0
31	TAMIL NADU	0	0	0	0
32	TELANGANA	0	0	1	49500
33	TRIPURA	0	0	0	0
34	UTTARAKHAND	0	0	0	0
35	UTTAR PRADESH	1	106600	8	1716631
36	WEST BENGAL	0	0	3	790000
TOTAL		14	2384679	30	5681193

Annexure-V(d)

		NFPwD							
		2013-14		2014-15		2015-16		2016-17 (as on 1.1.2017)	
		NO.	AMOUNT	NO.	AMOUNT	NO.	AMOUNT	NO.	AMOUNT
1	ANDAMAN AND NICOBAR	0	0	0	0	0	0	0	0
2	ANDHRA PRADESH	1	64000	74	34027720	111	44904986	106	31316774
3	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0
4	ASSAM	0	0	3	726963	5	1863645	8	3119383
5	BIHAR	0	0	16	8297437	24	9053530	20	5703002
6	CHANDIGARH	0	0	0	0	0	0	0	0
7	CHHATTISGARH	0	0	3	2029735	4	1390775	2	698832
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0
10	DELHI	1	64000	5	2589713	16	6459376	14	4490069
11	GOA	0	0	0	0	0	0	0	0
12	GUJARAT	0	0	7	1440363	11	4591868	9	3212882
13	HARYANA	0	0	12	5430218	17	5618238	15	4176249
14	HIMACHAL PRADESH	0	0	2	741000	3	895874	4	837000
15	JAMMU AND KASHMIR	0	0	2	560000	5	2317050	7	2093478
16	JHARKHAND	0	0	8	2662595	8	2480063	9	3033396
17	KARNATAKA	0	0	14	5801117	26	10989898	30	8385217
18	KERALA	0	0	3	739051	10	3802048	12	4257103
19	LAKSHADWEEP	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	0	0	6	2689087	14	4878425	16	4850483
21	MAHARASHTRA	0	0	18	8903484	39	12893325	35	10313445
22	MANIPUR	0	0	2	432293	2	279638	0	0
23	MEGHALAYA	0	0	0	0	0	0	0	0
24	MIZORAM	0	0	0	0	0	0	0	0
25	NAGALAND	0	0	0	0	0	0	0	0
26	ODISHA	4	205445	16	7303268	20	7851978	22	5749745
27	PUDUCHERRY	1	66000	3	1203026	5	2548794	5	1266400
28	PUNJAB	0	0	2	1088148	9	3629036	9	2132588
29	RAJASTHAN	0	0	4	1641094	13	4130787	13	4197354
30	Sikkim	0	0	0	0	0	0	0	0
31	TAMIL NADU	1	32065	31	11050939	51	19450935	30	4596299
32	TELANGANA	0	0	0	0	13	4192832	27	9428278
33	TRIPURA	0	0	1	181254	2	1171418	2	615602
34	UTTARAKHAND	0	0	0	0	0	0	0	0
35	UTTAR PRADESH	6	368962	58	26933341	82	30589812	136	40602496
36	WEST BENGAL	1	64000	16	5980323	37	13683214	36	11263160
TOTAL		15	864472	306	132452169	527	199667545	567	166339235

Allocated and released to National Institutes under Plan head during last three years

	2013-14		2014-15		2015-16		2016-17	
	Allocation	Released	Allocation	Released	Allocation	Released	Allocation	Released
NIEPVD, Dehradun	20.52	19.80	16.67	16.12	20.93	20.12	25.25	19.34
NILD, Kolkata	11.00	10.20	16.10	12.61	16.85	16.85	22.89	16.07
AYJNISHD, Mumbai	14.60	13.30	12.75	11.75	13.82	13.07	19.86	18.02
NIEPID, Secunderabad	13.00	12.60	9.77	8.40	11.62	11.62	13.67	12.45
SVNIRTAR, Cuttack	17.78	16.48	14.21	13.77	19.60	19.60	20.67	19.39
PDUNIPPD, New Delhi	8.80	6.28	7.25	7.25	7.66	7.49	9.10	7.05
NIEPMD, Chennai	11.00	9.26	10.25	9.07	15.52	15.52	21.43	17.78
TOTAL	96.70	87.92	87.00	78.97	106.00	104.27	132.87	110.10

Annexure - VII

Performance so far towards skilling of PwDs

Skill Development (NHFDC+NIs +DEPwD)	Year	2014-15	2015-16	(Rs. in crore)
	No. of beneficiary	9,000	28,042	2016-17 (till date)
	Amount	10.23	37.59	26436
DDRS (VTC)				8.85
	No. of beneficiary	21124	13337	
	Amount	13.13	8.74	12896
				6.88

Annexure - VIII

Progress made by NHFDC

Financial Year	Self-Employment	
	Amount	No. of PwDs
2014-15	101.49	14703
2015-16	131.08	20552
2016-17 (Upto 31.01.2017)	46.38	10175
Total	278.95	45430